

ITEM NO.701

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.2286/2006

ALIGARH MUSLIM UNIVERSITY THROUGH ITS
REGISTRAR FAIZAN MUSTAFA

Appellant(s)

VERSUS

NARESH AGARWAL & ORS.

Respondent(s)

(With IA No.3/2009 - IMPLEADMENT, IA No.235484/2023 - INTERVENTION APPLICATION, IA No.563/2024 - INTERVENTION/IMPLEADMENT, IA No.19221/2019 - INTERVENTION/IMPLEADMENT and IA No.7/2016 - PERMISSION TO RELY ON THE DOCUMENTS)

WITH C.A. No.2321/2006 (III-A)

C.A. No.2320/2006 (III-A)

C.A. No.2318/2006 (III-A)

S.L.P.(C) No.32490/2015 (XI)

(With IA No.1/2015 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS, IA No.2/2016 - GRANT OF INTERIM RELIEF and IA No.3/2016 - PERMISSION TO FILE ANNEXURES)

W.P.(C) No.272/2016 (X)

(With IA No.1/2016 - STAY APPLICATION)

C.A. No.2861/2006 (III-A)

C.A. No.2316/2006 (III-A)

C.A. No.2319/2006 (III-A)

C.A. No.2317/2006 (III-A)

T.C.(C) No.46/2023 (III-A)

Date : 09-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s)	Mr. Rajeev Dhavan, Sr. Adv.
CA 2286/2006,	Mr. Nikhil Nayyar, Sr. Adv.
CA 2321/2006,	Mr. T.V.S. Raghavendra Sreyas, AOR
CA 2320/2006,	Mr. N Sai Vinod, Adv.
CA 2319/2006 &	Mr. Naveen Hegde, Adv.
CA 2317/2006	Mr. Siddharth Vasudev, Adv.
	Ms. Gayatri Gulati, Adv.
CA 2318/2006	Ms. Sushma Suri, AOR
CA 2318/2006	Mr. Gurmeet Singh Makker, AOR
SLPC 32490/2015	Mr. Prashant Bhushan, AOR
	Mr. Debadutta Kanungo, Adv.
WPC 272/2016	Mr. Ramesh Kumar Mishra, AOR
	Mr. Govind Jee, Adv.
CA 2861/2006	Mr. Kapil Sibal, Sr. Adv.
	Mr. Aftab Ali Khan, AOR
	Mr. Bahar. U. Barqui, Adv.
	Mr. Nizam Pasha, Adv.
	Ms. Aparajita Jamwal, Adv.
	Mr. Mohd. Taiyub Khan, Adv.
	Mr. Rishabh Parikh, Adv.
	Mr. Ali Safeer Farooqi, Adv.
	Ms. Rupali Samuels, Adv.
	Mr. Z.K. Faizan, Adv.
	Ms. Sumedha Sarkar, Adv.
CA 2316/2006	Mr. Mohan Pandey, AOR
CA 2316/2006	Mr. Shadan Farasat, AOR
	Mr. Gautam Bhatia, Adv.
	Ms. Hrishika Jain, Adv.
	Mr. Aman Naqvi, Adv.
	Mr. Harshit Anand, Adv.
	Ms. Natasha Maheshwari, Adv.

Ms. Mreganka Kukreja, Adv.
Mr. Abhishek Babbar, Adv.

TCC 46/2023

By Courts Motion

For Respondent(s)

Mr. Guru Krishna Kumar, Sr. Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Praneet Pranav, Adv.
Mr. Amit Sharma, Adv.
Ms. Sindhoora Vnl, Adv.
Ms. Ankita Sharma, Adv.
Mr. Krishan Kant Dubey, Adv.
Ms. Shriya Gilhotra, Adv.
Mr. Shriya Gilhotra, Adv.
Mr. Ashwin Kumar, Adv.
Mr. Sandeep Singh, Adv.
Mr. R.C. Kohli, AOR

Mr. R. Venkataramani, AG
Mr. Tushar Mehta, SG
Mr. Kanu Agarwal, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. Abhinav Mukerji, AOR

Mr. Salman Khurshid, Sr. Adv.
Mrs. Naghma Imtiaz, Adv.
Ms. Azra Rehman, Adv.
Mr. Zargham Ahmed, Adv.
Mr. Saif Naseem, Adv.
Ms. Sommya Chaturvedi, Adv.
Ms. Sonika Choudhary, Adv.
Ms. Satakshi Mathur, Adv.
M/s. Equity Lex Associates

Mr. P.V. Yogeswaran, AOR
Mr. Ashish Kumar Upadhyay, Adv.
Mr. Y. Lokesh, Adv.
Mr. V. Kandha Prabhu, Adv.
Ms. Maitri Goal, Adv.
Mr. Sachin Kumar Verma, Adv.
Ms. Bhaswati Anukampa, Adv.
Ms. M. Vidya, Adv.

Mr. M.R. Shamshad, AOR
Mr. Zaki Ahmad Khan, Adv.
Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.

Mr. Sridhar Potaraju, Adv.
Mr. Shuchi Singh, AOR
Ms. Sindhoora V N L, Adv, Adv.
Ms. Ankita Sharma, Adv, Adv.
Mr. Varun Chugh, Adv, Adv.
Mr. Rajan Chaurasia, Adv, Adv.
Mr. Gobind Kumar, Adv, Adv.
Mr. Sheshpal Sai, Adv.
Mr. Hrishikesh Haridas, Adv.
Mr. Aishvary Vikram, Adv.

Mr. Sanjay Kumar Dubey, AOR
Mr. Krishna Kant Dubey, Adv.
Mr. Vivek Kumar Pandey, Adv.
Mr. Gautam Singh, Adv.
Mr. Rakesh Kumar Tewari, Adv.
Mr. Jainendra Kumar, Adv.
Mr. Ujjwal Kumar Dubey, Adv.
Mr. Rajeev Ranjan, Adv.

Ms. Sushma Suri, AOR

Mr. N.K. Kaul, Sr. Adv.
Mr. Vinay Navare, Sr. Adv.
Ms. Archana Pathak Dave, AOR
Ms. Ankita Chaudhary, Adv.
Mr. Rahul Tanwani, Adv.
Mr. Gautam Singh, Adv.
Mr. Ayush Anand, Adv.
Mr. Kumar Prashant, Adv.
Mr. Santosh Kumar, Adv.
Mr. Aditya Sharma, Adv.
Mr. Avnish Dave, Adv.
Ms. Alpana Sharma, Adv.
Mr. Pravartak Pathak, Adv.
Mr. Parmod Kumar Vishnoi, Adv.
Ms. Rashmi Singhania, Adv.

Mr. Aditya Shekhar, Adv.
Mr. Ramesh Thakur, Adv.
Mr. Vaibhav Dwivedi, Adv.
Mr. Mohit Pandey, Adv.
Mr. Sudipto Circar, Adv.
Mr. Yashraj Bundela, Adv.
Mr. Ranjeet Mishra, Adv.
Mr. Akshat, Adv.
Mr. Shashwat Nath, Adv.
Mr. Gopal Jha, Adv.
Mr. Sayooj Mohandas, Adv.
Mr. Nisarg Choudhary, Adv.
Mr. Alabhaya Dhamija, Adv.
Mr. Govind, Adv.
Mr. Sheshpal Sai, Adv.
Ms. Bharathi Tyagi, Adv.
Mr. Subhendu Anand, Adv.
Mr. Aditya Kashyap, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Nachiketa Joshi, AOR
Mr. Alabhaya Dhamija, Adv.
Mr. T Bhaskar Gautham, Adv.
Mr. Aditya Kashyap, Adv.
Mr. Shubhendu Anand, Adv.
Ms. Himadri Haksar, Adv.
Mr. Narayan Dev Parashar, Adv.
Mr. Vikas Shukla, Adv.
Ms. Aditi Tripathy, Adv.
Mr. Merusagar Samantaray, Adv.
Mr. Anirudh Sharma, Adv.
Mr. Pashupati Razdan, Adv.
Mr. Akash Vajpai, Adv.
Mr. Bhakti Vardhan Singh, Adv.
Mr. V.V.V. Pattabhiram, Adv.
Mr. Atulesh Kumar, Adv.
Mr. Ramesh Thakur, Adv.

Mr. Rajeev Dhavan, Sr. Adv.
Mr. T.V.S. Raghavendra Sreyas, AOR
Mr. Nikhil Nayyar, Adv.
Mr. N. Sai Vinod, Adv.
Mr. Naveen Hegde, Adv.

Mr. Siddharth Vasudev, Adv.
Ms. Gayatri Gulati, Adv.

Mr. Gaurav Sharma, AOR
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.
Mr. Paranjay Tripathi, Adv.
Mr. Rajesh Raj, Adv.
Ms. Ankita Dogra, Adv.
Mr. Manish Sharma, Adv.
Mr. Neeraj Sharma, Adv.

Mr. Prem Prakash, AOR

Mr. K.K. Rai, Sr. Adv.
Mr. Manoj Ranjan Sinha, Adv.
Ms. Nisha, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Ejaz Maqbool, AOR
Mr. Saif Zia, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 Arguments heard in part.
- 2 Put up for further hearing tomorrow (10 January 2024) as part heard matter.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar